

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,  
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

**ORDER**

Consequent upon transfer/posting order Nos. 33/G-I/Gaz.IA/DHC/2022 dated 16.11.2022 of Hon'ble High Court of Delhi, New Delhi and in partial modification of this office earlier order no. Judl.II/F.102/South/Saket/2022/32479-32501 dated 31.10.2022 and consequent upon the directions contained the minutes of meeting dated 17.10.2022 received vide Letter No. 5924-34/DHC/Gaz.II-A/G-12/DJA/2022 dated 27.10.2022 of Hon'ble High court of Delhi, New Delhi the following **Plea Bargaining Roster of Sessions Divisions of South District** is issued, as specified herein-below, with immediate effect:-

Sl No	Name of Judicial Officers	Link Judicial Officer to deal with the Plea Bargaining Application
1	Sh. Sandeep Yadav, ASJ (Electricity)	Sh. Sanjeev Kumar Singh, ASJ-03
2	Sh. Amit Bansal, ASJ-01 (POCSO)	Sh. Sharad Gupta, ASJ-04 (POCSO)
3	Sh. Sanjeev Kumar Singh, ASJ-03	Ms. Vrinda Kumari, ASJ-02
4	Ms. Vrinda Kumari, ASJ-02	Sh. Rakesh Kumar Singh, ASJ-05
5	Sh. Sharad Gupta, ASJ-04 (POCSO)	Ms. Neha, ASJ (SFTC)
6	Ms. Monika Saroha, ASJ/ Spl. Judge (NDPS)	Sh. Sandeep Yadav, ASJ (Electricity)
7	Ms. Neha, ASJ (SFTC)	Ms. Shreya Arora Mehta, ASJ (FTSC) (POCSO)
8	Sh. Vishal Pahuja, ASJ (FTC)-02	Ms. Monika Saroha, ASJ/ Spl. Judge (NDPS)
9	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01	Sh. Vishal Pahuja, ASJ (FTC)-02
10	Sh. Rakesh Kumar Singh, ASJ-05	Sh. Sunil Gupta, ASJ-06
11	Sh. Sunil Gupta, ASJ-06	Sh. Chander Mohan, ASJ-07
12	Sh. Chander Mohan, ASJ-07	Ms. Manisha Khurana Kakkar, ASJ (FTC)-01
13	Ms. Shreya Arora Mehta, ASJ (FTSC) (POCSO)	Sh. Amit Bansal, ASJ-01 (POCSO)

  
**(NAROTTAM KAUSHAL)**  
Principal District & Sessions Judge (South)  
Saket Courts Complex, New Delhi


33932-33958

No. Judl.II/F.102/South/Saket/2022/\_\_\_\_\_

New Delhi, Dated: 19/11/2022

**Copy forwarded for information & necessary action to:**

1. The Registrar General, High Court of Delhi, New Delhi. *This is with reference to his office letter no. 5924-34/DHC/Gaz.II-A/G-12/DJA/2022 dated 27.10.2022.*
2. The Officers concerned.
3. The Officer In-Charge, Computer Branch (South), Saket Court, New Delhi.
4. The Chief Prosecutors (South), Saket Courts, New Delhi.
5. The Secretary, Bar Association, Saket Courts, New Delhi.
6. The In-charge, Filing Section, Saket Courts, New Delhi.
7. The In-Charge, Facilitation Centre, Saket Courts, New Delhi.
8. The In-Charge, Lock-up, Saket Courts, New Delhi.
9. The Website Committee, Tis Hazari Court, Delhi.
10. Reader/Secretary to the Ld. Principal District & Sessions Judge, South.
11. Notice Board (through Caretaker)
12. For uploading on **LAYERS**
13. Guard File.

  
**Principal District & Sessions Judge (South)**  
Saket Courts Complex, New Delhi